

SPECIAL BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.234/2023 IN CP (IB) No.174/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI UMESH KUMAR SHUKLA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S MAHAJAGDAMBA TUBES PVT LTD V/S M/S QUALITY STEELS PRODUCTS LTD
UNDER SECTION	9 IBC (CIRP WITHDRAWAL)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Yash Tandon, Adv. : *For the Applicant in IA No.234/2023*
- Sh. Karan Gandhi, Adv. : *For the RP/Res. No.1 in IA No.234/2023*
- Sh. Harish Taneja alongwith Ms. Parul, Adv. : *For the Res. No.2 in IA No.234/2023*

ORDER

IA No.234/2023

- 1.** It is stated by the Ld. Counsel, Sh. Karan Gandhi representing the RP that the supplementary affidavit which was required to be filed, could not be filed inadvertently, and therefore seeks a short accommodation. He also states that the affidavit which has been filed by the applicant, another copy of the same may also be supplied.
- 2.** Let the needful be done as requested by the Ld. Counsel representing the RP. Affidavit, if any, be filed within a period of two weeks positively with advance copy to be supplied to the other side.
- 3.** In case, if any counter is required to be filed, let the same be filed within a period of one week.
- 4.** The matter is adjourned for further hearing on 24th July, 2024.

-Sd-

**(Umesh Kumar Shukla)
Member (Technical)**

5th June, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**